into international airports. However, the International Airports Authority of India had conducted a traffic sur-vey of six domestic airports in 1985 and 1986 to assess their potential lor operation of international services. The weekly international passenger traffic as assessed by the survey was as follows:—

Airports	Weekly estimated interna- tional passenger traffic
1. Trivandrum	7900
2. Hyderabad	4700
3. Bangalore.	2600
4. Ahmedabad.	1700
5. Mangalore.	1550
6. Nagpur	170

## Use of dangerous Contraceptives.

(e) No. Sir.

1278. SHRI V. GOPALSAMY; SHRI R. GANESAN alias MISA R. GANESAN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether incidents of use of hazardous contraceptives have been brought to the notice of Government:
- (b) whether any study has since been conducted in this regard; il so, what are the details thereof; and
- (c) what steps are being taken to stop manufacture of dangerous contraceptives in the country?

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHAKE-ELUR REHMAN); (a) None of the contraceptives being used in the National Family Welfare Programme (viz. Sterilisation Vasectomy/Tubec-tomy|Laparoscopy, Cu. T 200 N, Oral Pills and Condoms etc) are hazardous.

(b) The Indian Council of Medical Research have undertaken studies on the newer generation of IUDs, sub-dermal implants, injectables, Triphasic pills, and none of these methods were observed to be hazardous.

to Questions

## (c) Ouestion does not arise.

## Implementation of selection scales to School Teachers in Delhi

## 1279. DR. RATNAKAR PANDEY: SHRI BEKAL UTSAHI:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 379 given in the Rajya Sabha on 8th May, 1990 and state:

- (a) whether the orders of the Delhi Administration, of 27th March, 1990 for conversion of Selection Scale posts for various categories of teachers to facilitate grant of Selection Scale to teachers has since been implemented; if so, what are the details thereof:
- (b) if not, what are the reasons therefor; and
- (c) the time by when it will be implemented and the number of teachers in Government and Aided Schools > likely to be benefited as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RE-. SOURCE DEVELOPMENT (SHRI **BHAGEY** GOBARDHAN): (a) to (c) Selection Scale to the teachers in pursuance of orders dated 27. 3. 1990 of » Delhi Administration could not be granted by the Delhi Administration, pending consideration of the demand of teachers to grant Selection Scale, straight-way to those who have rendered 24 years of service. This demand is under consideration of the Government. The Selection Scale shall be granted to the teachers as soon as a policy decision is taken by the Government in this regard.